

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	101978/2019	Razia Abdul Qadir Kalsekar and 2 Others35 Vs State Nehru nagar Police Station	Sushrut Jadhwar
2	ABA	102020/2019	Hafeez Abdul Qadir Kalskar Vs State Nehru Nagar Police Station	Skushrut Jadhwar
3	ABA	102136/2019	Yogesh Babulal Solanki and othrs Vs Khar Police Station	Prashant V. Malik and Vaibhav R. Shah
4	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	Ganesh Iyer
5	ABA	100301/2020	Anjana Sunder Advani And Anr. Vs State R C F Police Station	Deepak K Malkani
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100014/2017	V.B. NAGAR POLICE STATION. Vs SAMSHUDDIN SALAUDDIN SHAIKH	Adv. Thatte
7	POCSO SPL CASE	100137/2017	BHANDUP POLICE STATION. Vs DINESH EKNATH CHANDANE	
<u>ORDER</u>				
8	SPL.CASE	119/2020	The State of Maharashtra- Shivaji Nagar Police Station Vs Mohammad Saeed Alam Dastgir Shaikh	PP
9	ABA	100324/2020	Chotelal Rajdeo Dubey And Anr. Vs State Bandra Police Station	Shreya Shrivastava
10	SPL.CASE	100725/2020	The State Of Agripada Police Station Vs Jagdish Ghanshyam Pareta and others	PP

AWAING REPORT T.C.

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	POCSO SPL CASE	100128/2017	SHIVAJI NAGAR POLICE STATION. Vs SALAUDDIN MANAVAR ALI IDRASI	
<u>REPLY/SAY</u>				
12	POCSO SPL CASE	100435/2019	The State of Maharashtra - Bandra Police Station Vs Sabir @ Salman Ashfaak Khan and Ors. 01	PP
<u>APPEARANCE</u>				
13	POCSO SPL CASE	100504/2017	The State Shivaji Nagar Police Station Vs Mohd. Masum Mansur Shaikh	
14	SPL.CASE	69/2020	The State of Maharashtra - Gavdevi Police Station Vs Sumit Deepak Jadhav	PP
15	SPL.CASE	142/2020	The State of Maharashtra - Bhoiwada Police Station Vs Rohit Rajendra Kamble	PP
16	SPL.CASE	168/2020	The State of Maharashtra- Tilak Nagar Police Station Vs Ganesh Balraj Anand @ Ballu	PP
17	REMAND APPL POCSO	100375/2020	The State Shivaji Nagar Police Station Vs Dilawar Ibrahim Havildar	PP
18	REMAND APPL POCSO	100447/2020	STATE GOVERNMENT DHARAWI POLICE STATION Vs ABBDUL AJIJ ABBDUL HAMID	PP
19	REMAND APPL POCSO	100454/2020	STATE GOVERNMENT Vs Chandrakant Mahadev Ahire	PP
20	REMAND APPL POCSO	100463/2020	The state of Maharashtra through Bhoiwada Police Station, Mumbai Vs Ganesh Kailash Bansode	PP

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21	SPL.CASE	100706/2020	THE STATE OF MAHARASHTRA through Shivajinagar Police Station Vs DILAWAR IBRAHIM HAVALDAR	PP
22	SPL.CASE	100741/2020	The State of Maharashtra Through Byculla Police Station Vs Chandrakant Mahadeo Ahire	PP
23	SPL.CASE	100777/2020	The State OF Matunga Police Station Vs Vikramsing Fatehsing Chauhan	PP

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<u>ARGUMENTS</u>				
1	M A IN ABA	100594/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>HEARING</u>				
2	ABA	102214/2019	Mangesh Ramesh Parab and othrs Vs Khar Police Station	Gajendra Jadhav
3	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
4	CRI BAIL APPLN	100435/2020	Mohamed Mushir Anees Qureshi - Applicant Vs The State of Maharashtra - Nehru Nagar Police Station - Respondent	Nazneen Khatri
5	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
6	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
7	M A IN ABA	100248/2020	Tushar Vinodrai Parekh Vs The State of Maharashtra through Dadar Police Station, Mumbai	Shabnam Shaikh
<u>EVIDENCE</u>				
8	POCSO SPL CASE	100111/2015	The State Sahar P.S Vs Akash Sunil Davji	Adv. Umesh Kumar
9	POCSO SPL CASE	100246/2015	The State Sakinaka Police Station Vs Pankaj Ramlakhan Mishra	

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10	POCSO SPL CASE	100285/2015	The State of Chembur Police Station Vs Barkat Ali Munshi Raja Shaikh	
<u>COMPLIANCE</u>				
11	ABA	100805/2020	Rajesh Govindbhai Patel Vs The State of Maharashtra	Niranjan Mundargi, Yogesh Israni, Vikram Sutaria
<u>REPLY/SAY</u>				
12	POCSO SPL CASE	100419/2017	The State Trombay Police Station Vs Jayanand Arjunraw kanpure and other 3	
13	ABA	100311/2020	Sandeep Subhash Prajapati And 5 Others Vs State Santacruz Police Station	Raees Uddin Khan
14	SPL.CASE	127/2020	The State of Maharashtra - Colaba Police Station Vs Nirmal Meghnath Sharma	PP
<u>APPEARANCE</u>				
15	REMAND APPL POCSO	100474/2020	The State Of Maharashtra Vs Raju Enama Vaidhy	PP
16	REMAND APPL POCSO	100476/2020	The State Of Maharashtra Vs Faizal Yunus Khan @ Afzal	PP
17	REMAND APPL POCSO	100478/2020	The State of Maharashtra Vs Tanveer Kalandar Khan	PP
18	REMAND APPL POCSO	100483/2020	Matunga Police Station Vs Vikramsihn Fatehsihn Chauhan	PP
<u>SETTELMENT</u>				
19	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeeep R Karnik

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100189/2016	THE STATE OF NAVGHAR POLICE STATION. Vs ANVAR HUSEAN ABDUAL KALAM SHAIKH.	Adv. Prakash Wagh
2	POCSO SPL CASE	1000592/2018	The State of Colaba Police Station Vs Tayyabali Hussain Lokhandwala	PP
<u>HEARING</u>				
3	ABA	102049/2019	Soheb Mustaq Naik And 2 Others Vs State R C F Police Station	Lawyers Chamber
4	BAIL APPL POCSO	100962/2020	Lal Mohd. Noor Mohd. Shaikh Vs The State of Maharashtra through Shivaji Nagar Police Station, Mumbai	Shahid Pathan
<u>STATEMENT US 313 CR.P.C.</u>				
5	POCSO SPL CASE	100355/2016	NEHRU NAGAR POLICE STATION. Vs SHANKAR GUNDAPPA KAWLE	
<u>EVIDENCE PART HEARD</u>				
6	POCSO SPL CASE	101193/2013	The State Powai P.S Vs Sachin @ Chinaya Dhananjay Kulkarni	
7	POCSO SPL CASE	100046/2014	The State Dharavi P.S Vs Gulam Waris Shaikh@ Devkrushna Ramkrushna Mali and others	
<u>EVIDENCE</u>				
8	POCSO SPL CASE	100214/2015	The State of Powai Police Station Vs Nizam Ahmed Nisar Shaikh	
9	POCSO SPL CASE	100344/2015	The State of Mulund Police Station. Vs Izzaz Ahmmed Jahid Ali Shaikh	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100535/2015	The State of Santacruz Police Station Vs PINKU RAJESH GUPTA	
11	POCSO SPL CASE	100099/2017	GHATKOPER POLICE STATION. Vs SADIK SALIM SHAIKH	
<u>CHARGE</u>				
12	POCSO SPL CASE	100001/2019	The State of Gaodevi Police Station Vs Uday Ramesh Paal	PP
13	POCSO SPL CASE	100119/2019	The State of Bhandup Police Station Vs Shaharukh @ Musrak Jammu Ansari	PP
14	POCSO SPL CASE	100151/2019	The State of Maharashtra - Dharavi Police Station Vs Mayur Laxman Shinde	PP
<u>ORDER</u>				
15	ABA	100258/2020	Aslam Jalil Ahmed Shaikh Vs State Khar Police Station	Rohit Sawant
16	CRI BAIL APPLN	101772/2020	Mujahid Taufiqueb Ahmed Shaikh - Applicant. Vs State - State -Bhandup Police Station - Respondent.	
<u>REPLY/SAY</u>				
17	SPL.CASE	100751/2020	The State - Dharavi Police Station, Mumbai Vs Anwarali @ Salman Mustakalli Shekh	PP
<u>APPEARANCE</u>				
18	POCSO SPL CASE	100023/2016	The State of Dharavi Police Station. Vs VEER @ KALAMUDIN LIYAKATMIYA ANSARI.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SPL.CASE	150/2020	The State of Maharashtra - Agripada Police Station Vs Mohammad Salim Shoeb Ansari	PP
20	REMAND APPL POCSO	100477/2020	The State of Maharashtra Vs Sandip Krishnalal Balu	PP
21	REMAND APPL POCSO	100487/2020	STATE GOVERNMENT Vs Sadaruddin Jamaluddin Ansari	PP
22	REMAND APPL POCSO	100496/2020	The State of Maharashtra Through Chunabhatti Police Station Vs Shamshad Aalam Harun Ahmad Khan	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	POCSO SPL CASE	100042/2016	The State Of Vikhroli Police Station. Vs IMRAN MOHAMMAD RAIS PATHAN.	Adv. Tiwari
(Main Matter POCSO SPL CASE/0100042/2016)				
Sub Matter: POCSO SPL CASE/0100042/2016				
2	ABA	101317/2019	Vishnu Kesar Adhikari And 4 Others Vs State R.C.F Police Station	Bhomesh R Bellam
3	ABA	101552/2019	Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station	R.D.Salve
4	ABA	101636/2019	Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station	R.D.Salve
5	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
6	ABA	100231/2020	Tahseen Begum Arshad Mirza And 2 Others Vs State Shivaji Nagar Police Station	Mateen Shaikh
EVIDENCE PART HEARD				
7	POCSO SPL CASE	100101/2015	THE STATE OF BHANDUP POLICE STATION. Vs TEJAS CHANDRAKANT NARVEKAR AND ANR.01	
8	POCSO SPL CASE	100299/2015	The State of Kanjurmarg Police Station Vs Umesh Baliram Koli	
9	POCSO SPL CASE	100399/2015	The State of V.B.Nagar Police Station. Vs Anil Nandram Soni	

CHARGE

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100364/2015	The State Nirmal Nagar Police Station Vs Chandu Jaksi Bhojiya	
11	POCSO SPL CASE	100582/2015	The State of Pant Nagar Police Station Vs RAMKRISHNA @ RAJU BENU PATRA.	
12	POCSO SPL CASE	100079/2016	Shivaji Nagar Police Station Vs Mohmmad Chand Rafik Abbasi	
13	POCSO SPL CASE	100107/2017	WADALA T T POLICE STATION. Vs SALIM KARIM SHAIKH	
14	POCSO SPL CASE	100458/2017	The State Ghatkopar Police Station Vs Suraj Vishwnath Gavale	
<u>COMPLIANCE</u>				
15	ABA	100321/2020	Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station	Satish Mishra
<u>REPLY/SAY</u>				
16	POCSO SPL CASE	100035/2017	SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI	Adv.Nazneen Khatri
<u>APPEARANCE</u>				
17	SPL.CASE	100395/2020	The State of Maharashtra - Sewree Police Station Vs Rehan Kamal Shaikh	PP
18	REMAND APPL POCSO	100486/2020	Dharavi Police Station Vs Ketan Sunil Bhoir	PP
19	REMAND APPL POCSO	100497/2020	The State- Colaba Police Station Vs Darshan Ishwar Poojari	PP
<u>DORMANT FILE</u>				
20	SESSIONS CASE	100485/1991	The State i.e Nagpada P. Stn. Vs USMAN jAINUL N MANSUR	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	SESSIONS CASE	100665/1991	State of MaharashtraVile Parle P.Stn. Vs Mohd. Sali Khannu Khan	
22	SESSIONS CASE	100828/1993	The stateDeonar P.S. Vs Abdul Kadir Ali Mohd. Ansari	APP
<u>DISCHARGE APPLICATION</u>				
23	POCSO SPL CASE	100669/2018	The State of Dr. D.B. Marg Police Station Vs Meera Shankarlal Mistry and others	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DORMANT FILE</u>				
1	SESSIONS CASE	101022/1997	THE STATE OF MAHARASHTRA Vs VARDHAVNAN SHANTIJI CHOUDHARI ORS.	ADV. SHARIF
<u>HEARING</u>				
2	SPL.CASE	90/2020	The State of Maharashtra - Ghatkoper Police Station Vs Dilip Tukaram More @ Bhai	PP
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100331/2014	The State Sewree P.S Vs Imran @ Ibrahim Mohd. Rizwan Ansari @ Chand	
4	POCSO SPL CASE	100037/2018	The State of Sewree Police Station Vs Istikar@ Laddu Abdul Barkat Ansari	
<u>CHARGE</u>				
5	POCSO SPL CASE	100524/2016	CBI SCB MUBAI Vs SURESH BAPU MANE @ JADA MANE @ FAT MANE AND ORS.02	
6	POCSO SPL CASE	1000522/2018	CBI SCB Mumbai Vs SURESH BAPU MANE @ JADA MANE @ FAT MANE AND ORS.02	PP
<u>COMPLIANCE</u>				
7	POCSO SPL CASE	1000621/2018	The State of V.B. Nagar Police Station Vs Satyapal Nandlal Gupta	PP
8	SPL.CASE	121/2020	The State of Maharashtra - Agripada Police Station Vs Melwin Stanley Pitter	PP
<u>REPLY/SAY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	POCSO SPL CASE	100553/2016	AGRIPADA POLICE STATION. Vs RUPESH LAXMAN KAMBLE	
10	ABA	101698/2019	Moinmoeed Khan And 7 Others Vs State Santacruz Police Station	Mahendra Pratap Singh
<u>APPEARANCE</u>				
11	POCSO SPL CASE	100663/2018	The State of Dharavi Police Station Vs Kanaram Punaji Prajapti Vani	PP
12	SPL.CASE	91/2020	The State of Maharashtra - Vakola Police Station Vs Parshu Mareppa Madgunde	PP
13	SPL.CASE	100361/2020	The State of Maharashtra - Dadar Police Station Vs Akash Janu More	PP
14	SPL.CASE	100430/2020	The State of Maharashtra - Khar Police Station Vs Shabbir Noor Mohd. Mansuri	PP
15	REMAND APPL POCSO	100472/2020	STATE GOVERNMENT OF WORLI POLICE STATION Vs DHANAJI SUDHIR JADHAV	PP
16	REMAND APPL POCSO	100488/2020	The State of Maharashtra through Mulund Police Station, Mumbai Vs Tribhuvan Chhotelal Nai	PP
17	SPL.CASE	100736/2020	The State Bhoiwada Police Station Vs Ganesh Kailas Bansode and anr	PP
18	SPL.CASE	100739/2020	The State of Maharashtra through Deonar Police Station, Mumbai Vs Jafer Ahannullah Khan	PP